

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/224(CHE)/2022

NAME OF THE PETITIONER : M/s J.Champalal & Sons Huf And Others

NAME OF THE RESPONDENT(S) : M/s Logos Constructions Private Limited

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Ms.Deepa for the Petitioner.

In this case the Respondent has been set ex parte.

Pleadings are complete.

Petition is posted for hearing on **05.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk